

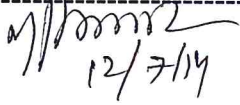
**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/132/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : ASSOCIATED ROAD CARRIER LTD**  
**NAME OF THE RESPONDENT(S) : SURANA POWER LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. Purushothaman - counsel for Petitioner - 9381851542.			 12/7/17
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**ORDER**

Shri M Purushothaman, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that the respondent counsel contacted him a week ago and stated that they are intending to settle the matter. But today the respondent is absent. Counsel for petitioner is directed to send private notice to the respondent for their presence on the next date of hearing. Time extended at request for hearing submissions by both the sides. Put up on **24.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)